NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 581/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES:

Punit Pawankumar Agarwal

V/s.

A & A Shelters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

Adv. Davki R. Sahy Advocate ilb.

Adr Ashon M. Soxacyi Lor Perstroner.

ORDER TCP 581/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative from the side of Petitioner is present.
- 2. Seeking adjournment. Granted. Adjourned to 24.01.2018.
- 3. The Petitioner is directed to communicate the next date of hearing to the Respondent Debtor and place on record the Affidavit of service.

Sd/-

BHASKARA PANTULA MOHAN

Member(Judicial)

Date: 03.01.2018

M.K. SHRAWAT

Member (Judicial)